

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 37955/2016

(Arising out of impugned final judgment and order dated 14-09-2016 in CWP No. 13357/2016 passed by the High Court Of Punjab & Haryana At Chandigarh)

BHUPINDER SINGH HIRA & ANR.

Petitioner(s)

VERSUS

POST GRADUATE INSTITUTE OF MEDICAL EDUCATION AND RESEARCH & ORS.
(WITH INTERIM STAY) Respondent(s)

Date : 22-02-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MR. JUSTICE R. SUBHASH REDDY

For Petitioner(s) Dr. Krishan Singh Chauhan, AOR
Mr. Ajit Kumar Ekka, Adv.
Mr. Ravi Prakash, Adv.
Mr. Chand Kiran, Adv.
Mr. R.S.M. Kalky, Adv.

For Respondent(s) Mr. Rajesh Garg, Sr. Adv.
Mr. Uday Gupta, Adv.
Ms. Shivani Lal, Adv.
Mr. Hiren Dasan, Adv.
Mr. M.K. Tripathi, Adv.
Mr. Rohan D. Bhowmick, Adv.
Mrs. Sarla Chandra, AOR

Mr. H.S. Saini, Adv.
Mr. Praveen Jain, AOR
Mr. S.K. Tyagi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(MADHU BALA)
COURT MASTER (SH)

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER